

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 303 OF 2016 &
IA NO. 633 of 2016**

Dated: 27th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jindal Stainless (Hissar) Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Devashish Marwah

Counsel for the Respondent(s) : Ms. Nishant Ahlawat for R-1
Ms. Himangini Mehta for R-3

ORDER

Learned counsel for Respondent No.1 seeks three weeks time to file reply. He may file the same on or before 18.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 02.05.2017 after serving copy on the other side.

List the matter on **25.05.2017.**

**(I. J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**